

[Mr. Speaker]

of continuing with it but it will be the people who will suffer because of some delay in the Budget, finance and all that." Shri Era Sezhiyan said, "All right, for the present we go ahead; but later on some regulations and procedures should be found out."

Now you have laid the Court judgment on the Table of the House. The Lok Sabha Secretariat will send it to the Ministry concerned. My advice to the Finance Ministry is to act like a pilot. When two pilots drive a plane, there is a third man also who says, "Such-and-such gadget is all right; the altitude meter is all right; electronic device is functioning; such-and-such meter is on the upward trend or the downward trend; the line is clear; the team is all right etc." He reads out all things and the other pilot says, "Okay, okay, okay." You must have such type of a chart as to what is the procedure, what is the Act, what is the Constitution, what are the practices. Only after it is okayed, you should advise the President on such occasions. That is my advice in the case of these matters. They should evolve certain things. So long as Shri Era Sezhiyan and other friends are sitting here, they keep on checking sometimes. That is not piracy; that is just supervision. You should be thankful that this supervision is being properly carried. Would you like to miss your lunch hour?

SOME HON. MEMBERS: No, no.

MR. SPEAKER: Mrs. Lakshmi-Kanthamma, would you like to continue till 1 O'Clock?

SOME HON. MEMBERS: After launch.

MR. SPEAKER: All right. We adjourn for lunch to re-assemble at 2 O'Clock.

12.55 hrs.

*The Lok Sabha adjourned for Lunch till Fourteen of the Clock.*

*The Lok Sabha reassembled after lunch at Three Minutes past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, last week I had mentioned on the floor of the House that the press of Bangladesh News Weekly at Calcutta was raided by some anti-social elements belonging to a certain political party. The hon. Minister of Parliamentary Affairs, Shri K. Raghu Ramaiah, had made copious notes and he informally informed me that he would ask the Minister concerned to make a statement. Now the hon. Home Minister is here. I saw the Home Minister also. I would like to know what they have done with regard to this matter...

MR. DEPUTY-SPEAKER: Order, please.

SHRI JYOTIRMOY BOSU: Sir, I have received a telegram about rigging of election at Barpeta. (Interruptions).

MR. DEPUTY-SPEAKER: Order, please. This is not the way.

14.05 hrs.

RE. GRANT OF U.G.C. SCALES TO TEACHERS IN GUJARAT

SHRI P. G. MAVALANKAR (Ahmedabad): I want to draw the attention of the House and the Government to a very explosive situation that has developed in my State of Gujarat. In Ahmedabad yesterday a morcha of college teachers and University professors went to the Raj Bhavan to demonstrate massively against the injustice being meted out to them. The Sen Committee has recommended certain pay scales and the University Grants Commission has granted them and the Minister of Education, Prof. Nurul Hasan has also announced them on the floor of the

House, but, till this date, nothing has happened. These Professors and teachers have now given an ultimatum to the Gujarat Government. I am raising it here because Gujarat is under President's rule. Therefore, the problem is that they have given an ultimatum that if they do not get justice by 28th February, they will stop all examination work. The education of the students is involved. The secondary teachers and students as also non-teaching staff of the Universities have also joined in support of the college and university teachers. I want the Gujarat administration and the Central Government to deal with the matter quickly so that the teachers and the professors get justice immediately.

श्री राम रतन शर्मा (बांदा) : जम्मू में बड़ी ही विस्फोटक स्थिति के आज समाचार मिले हैं। जम्मू में शेख अब्दुल्ला के साथ जो समझौता हुआ है..

MR. DEPUTY SPEAKER: How does it come here? If there is an explosive situation, the State Government is there.

डा० रुक्मी नारायण पांडेय (मदसौर) : शेख अब्दुल्ला के साथ जो समझौता हुआ है, उस के बाद पांच हज़ार लोगों पर प्रहार किया गया, लाठी चार्ज किया गया और अशु गैस के गोले छोड़ गये। वहाँ पर स्थिति बड़ी भयंकर बनी है और अत्याचार किया जा रहा है, जन संघ के वकीलों पर अत्याचार किया जा रहा है। यह समझौते के बाद में हुआ है।

MR. DEPUTY SPEAKER: Order, please.

श्री राम रतन शर्मा : यह समझौते के कारण हो रहा है। वहाँ पर बड़ी ही भयंकर स्थिति पैदा हुई है।

MR. DEPUTY SPEAKER: Now, will you kindly sit down? Before I call Shrimati Lakshmikanthamma to resume her speech, I would like to say that the Minister of External Affairs will make a statement on the resumption of United States arms supplies to Pakistan at 4 pm. This being an important statement, I thought I should inform the House.

Shrimati Lakshmikanthamma.

SHRI JYOTIRMOY BOSU (Diamond Harbour): The Home Minister is here. Last week I raised...

MR. DEPUTY SPEAKER: No, please.

SHRI JYOTIRMOY BOSU: You become very difficult at times. It is on record. Let him make a statement.

MR. DEPUTY SPEAKER: Mr. Bosu, you are neither serving your own cause nor are you serving any purpose by taking over advantage of situation.

SHRI JYOTIRMOY BOSU: Your opinions are uncalled for, unwarranted and unbecoming. The question is that last week the Minister promised...

MR. DEPUTY SPEAKER: Order, please.

SHRI JYOTIRMOY BOSU: If you want to shut me out, you can do it by all means. But press freedom in the country is in complete jeopardy.

MR. DEPUTY SPEAKER: Order, please.

Shrimati Lakshmikanthamma.